

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 223  
CAA-32/ND/2020

**IN THE MATTER OF:**

M/s. Noble Buildon Pvt. Ltd. and  
M/s. Top Image Pvt. Ltd. and Others

...APPLICANT

**Section**

Under Section 230-232

Order delivered on 22.02.2021  
(Virtual Hearing)

**Coram:**

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Sanjeev Choudhary,  
Advocate.

For the Income Tax Department

:Mr. Vipul Aggarwal, Standing  
Counsel along with Mr. Rahul  
Kulhare and Mr. Deepak Anand,  
Advocates.

For the RD/OL

:Ms. Apoorva Chowdhary, Proxy  
Counsel.

**ORDER**

Heard the submissions made by the learned counsel for the Income Tax Department. Learned counsel for the Income Tax Department has prayed for two weeks' time for filing the reports about other two companies. Time prayed for from the Income Tax Department is granted and let this matter be posted to **15.03.2021.**



(V.K. Subburaj)  
Member (T)



(P.S.N. Prasad)  
Member (J)